393 given in the Rajya Sabha on the 29th November, 1973 and state the action that has since been taken by Government on the representations received from some M.L.As of Haryana containing certain allegations against (he Chief Minister of that State?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): The representations received from Haryana MLAs which, as stated in reply to Starred Question No. 393, were receiving attention then, included (i)two publications brought out by one MLA, which contained allegations of corruption, etc. against the Chief Minister of Haryana, (ii) one memorandum given by another MLA, which related mainly to the grievances of Harijans, and (iii) one memorandum given by another MLA which related mainly to demands of the teachers. The latter two also included some general allegations against the Chief Minister.

With regard to the allegations contained in the two publications referred to above, the comments of the Chief Minister on these allegations have since been received and the matter is being further processed. As regards the representation relating to grievances of Harijans, a reply has been sent to the concerned MLA. The fourth representation was looked into and no action was considered necessary upon it because, inter alia, the representatives of the teachers had, thereafter, met the Chief Minister.

Grant of Industrial Licences in Gujarat State

63. SHRIMATI KUMUDBEN MANI-SANKAR JOSHI: Will the Minister of DEVELOPMENT INDUSTRIAL AND SCIENCE AND TECHNOLOGY be pleased to state the number of applications for industrial licences in large, medium and small sectors received from Gujarat State during the year 1972-73 and the progress so far made in their disposal?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TEC-HNOLOGY (SHRI C. SUBRAMANIAM) : Information is not maintained financial yearwise. However, 288 and 229 applications were received during the years 1972 and 1973 (upto October 1973) and of these 83 and 127 applications respectively are pending.

Suicides in the Country

64. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Willi the Minister of HOME AFFAIRS be pleased to state:

to Questions

- (a) whether Government have conducted any survey regarding the persons committing suicide in the country during the last three years; and
- (b) if so, what are the details thereof State-

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN): (a) and (b) Yes, Sir.

A statement showing the incidence of suicides in the country during the year 1970, 1971 and 1972 is attached.

Statement

| Names of States/ U.T.S. | 1970 | 1971 | 1972 |
|----------------------------|-------|--------------|------|
| Andhra Pradesh | 4258 | 3603 | 3286 |
| Assam | 1019 | 878 | 1215 |
| Bihar | 2267 | 799 | 920 |
| Gujarat | 1374 | 2169 | 1324 |
| Haryana | 856 | 1192 | 445 |
| Himachal Pradesh | 108 | 58 | 49 |
| Jammu and Kashmir | 5 | 2 | |
| Karnataka | 3149 | 3288 | 3539 |
| Kerala | 3149 | 3329 | 4500 |
| Madhya Pradesh | 3827 | 2960 | 3362 |
| Maharashtra | 5730 | 4219 | 4278 |
| Manipur | 57 | 40 | 20 |
| Meghalaya | | | 127 |
| Nagaland | 4 | 2 | 8 |
| Orissa | 2520 | 1857 | 2421 |
| Punjab | 662 | 988 | 649 |
| Rajasthan | 264 | 322 | 513 |
| Tamil Nadu | 5199 | 5124 | 4769 |
| Tripura | 124 | 200 | 258 |
| Uttar Pradesh | 6338 | 4177 | 4049 |
| West Bengal | 6938 | 7 959 | |
| TOTAL STATES | 47848 | 43166 | |
| U.Ts. | | | |
| Andaman and Nico- | 59 | 64 | 62 |
| bar Islands | | | |
| Chandigarh | 6 | 14 | 23 |
| Dadra and Nagar | 9 | 21 | 38 |
| Haveli | | | |
| Delhi | 184 | 109 | 149 |
| Goa, Daman and | 74 | 81 | 57 |
| Diu | | | |

55

| Name of States/ U.T.S. | 1970 | 1971 | 1972 |
|---------------------------|-------|-------|------|
| Lakshadweep | 1 | 1 | |
| Mizoram | | | 9 |
| Pondicherry | 247 | 219 | 187 |
| TOTAL (U.T.S) | 580 | 509 | 525 |
| GRAND TOTAL | 48428 | 43675 | |

"Information for the year 1972 has not been received so far from Jammu and Kashmir and West Bengal States.

Supply of Raw Material to Gujarat State

65. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the steps taken by Government for allocation/supply of basic raw material to small manufacturers who manufacture raw material as well as the finished products in Gujarat State during the last two years; and
- (b) the details of the assessment, if any. of the shortage of raw material for the small scale industries in that State ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) (a) Certain steps towards liberalisation of imports of raw materials for small scale industries have been taken by Government. These include the following:

1. Small scale units engaged in *priority industries* are allowed import of raw materials, components on the basis of single shift capacity assessed jointly by the State Director of Industries and Director, Small Industries Service Institute subject to the approval of a Special Committee appointed by CCI&E. Pending such assessment import of raw materials is allowed on the following basis

| Industry | Import entitle- ment in rela- tion to the value of machinery | |
|--|--|--|
| (i) Chemicals, drugs, medi- cines and pesticides for- | f : | |
| mulations | 100% | |
| (ii) Electronic components | | |
| and instruments | 70% | |
| (iii) Other industries | 40% | |

- 2. In regard to *non-priority industries*, small scale units get import licences for raw materials on the basis of 40% (instead of 30%) of the value of machinery installed subject to a maximum of Rs. 1 lakh (instead of Rs. 75,000) per annum.
- 3. Units engaged in non-priority industries reserved for small scale sector will get an additional allocation to the extent of 20% of their entitlement
- 4. Maximum limit for import licences to be issued to small scale units set up by exservice-men and graduate engineers and to those set up in backward areas has been raised from Rs. 1 lakh to Rs. 1.5 lakhs.

These facilities are availed of by all the small scale units including those from Gujarat State.

Allocation of steel and other non-ferrous metals to Gujarat during the past two years has been as follows:—

| Item | 1972—73 M.T. | 1973—74 M.T. |
|-------------------------------|-----------------|-----------------|
| Steel | 15,260 | 13,240 |
| Cadmium | 356 | 260 |
| | (Kgs) | (Kgs) |
| Commercial Grade Aluminium | 195 | 195 |
| E.C. Grade Aluminium | 1,643 | 1,371 |
| | | |

(b) While no separate assessment of shortages for Gujarat State has been worked out, sixty small scale units engaged in priority industries and fifty in non-priority industries from Gujarat have already availed of facilities under the liberalised policy.

दिल्ली में बेंक-डकंती

66. श्रीमती सीतादेवी: क्या गृह मंत्री 15 नवम्बर, 1973 को राज्य सभा में अतारांकित प्रथन संख्या 319 के दिए गए उत्तर को देखेंगे और यह बताने की कुपा करेंगे कि 28 सितम्बर 1973 को दिल्ली में बैंक की गाड़ी पर डाके के सिलसिलों में गिरफ्तार किए गए ब्यक्तियों के नाम क्या है और कितनी रकम वसल हो गई है ?

Bank Robbery in Delhi

66. SHRIMATI SITA DEVI: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question No.

[tJEnglish translation.